

(ग) क्या यह भी सच है कि इस गाड़ी में लगभग 3000 यात्री थे और उपरोक्त स्टेशन पर पानी के पानी की कोई व्यवस्था नहीं थी; और

(घ) क्या यात्रियों ने इस बारे में कोई शिकायत की थी और यदि हां, तो उस पर क्या कार्यवाही की गई ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) और (ख). गोगामेड़ी सादुलपुर-हनुमानगढ़ मीटर लाइन सेक्शन पर एक छोटा स्टेशन है जहाँ डिब्बों को खड़ा रखने की सुविधा नहीं है। इसलिए स्पेशल गाड़ी के खाली डिब्बे एलनाबाद से लाने पड़े, जो गोगामेड़ी से 57 किलोमीटर दूर है। अनुसूचित समय के अनुसार खाली डिब्बे गोगामेड़ी स्टेशन पर शाम को 7 बज कर 51 मिनट पर पहुंचने थे और स्पेशल गाड़ी वहाँ से 8 बज कर 25 मिनट पर छूटनी थी। एलनाबाद स्टेशन पर गाड़ी की टंकी में पानी भरने में कुछ और समय लग गया और रास्ते में कई जगह रुकना पड़ा, जिसकी वजह से गोगामेड़ी स्टेशन पर खाली डिब्बे वास्तव में शाम को 8 बज कर 25 मिनट पर पहुंचे। इस स्टेशन पर रेल इंजन के घुमाने में भी लगभग 25 मिनट लग गये क्योंकि थार्ड में भीड़-भाड़ के कारण शंटिंग का काम धीमा कर देना पड़ा। इसी बीच लगभग 100 यात्री गाड़ी की छत पर चढ़ गये। उनको छत से उतारने में गाड़ी को कुछ और देर तक रुकना पड़ा। तब तक हनुमानगढ़ से 3 बी एस एच सवारी गाड़ी अपने ठीक समय पर रात को 10 बज कर 8 मिनट पर गोगामेड़ी स्टेशन पर आ गयी। यह गाड़ी सादुलपुर स्टेशन पर 22 डाउन बीकानेर शकगाड़ी से मेल खाती है। इस तरह स्पेशल गाड़ी को रवाना करने की कोई गुंजाइश न रही और गोगामेड़ी से यह गाड़ी रात को 10 बज कर 18 मिनट पर, अर्थात् एक घंटा 53 मिनट देर से रवाना हुई।

(ग) और (घ). यह सही नहीं है कि इस गाड़ी में लगभग 3,000 यात्री चल रहे थे। पानी की कमी के बारे में एक शिकायत, शिकायत की किताब में दर्ज की गयी थी, लेकिन वास्तव में स्टेशन पर पानी की कमी नहीं थी।

12.00 hrs.

RE: REPORTED ATOM BOMB EXPLOSION BY CHINA

श्री हुकम चन्द कछवाय : चीन द्वारा अणु बम का बनाया जाना इतने महत्व का सवाल है

अध्यक्ष महोदय : आप मुझ मिल सकते हैं, मैं बाद में इस को ले सकता हूँ, इस वक्त नहीं।

श्री हुकम चन्द कछवाय : भारत की सुरक्षा का यह सवाल है

अध्यक्ष महोदय : बेशक हो, इस वक्त वहीं इसको लिया जा सकता।

Shri Nath Pai (Rajapur): I would like to have your guidance in regard to this matter, because you have written the same thing to me also. We have refrained from giving notices of adjournment motions on matters like this, because of your guidance which we have been following. But you will appreciate our anxiety, because today is the last day of this Session, and the House will be in recess for more than six weeks. When are we to know what Government are going to do? The Chinese exploding an atom bomb is not a matter of curiosity, but we think that it is a matter of security. Unless you tell us that today you will call Government at some other time, how are we going to be guided in this matter?

Mr. Speaker: If the Chinese are exploding or intend to explode some bomb, what should the Government here do?.....

Shri Nath Pai: Is it not the duty of the Government of India to tell us what they propose to do, because it has a bearing on our security?

श्री हुकम चन्द कछवाय : सुरक्षा का सवाल है ।

Mr. Speaker: If any discussion be asked for, and if there is time, that might be a different thing, and that can be considered too, but I do not say that that must be admissible.

But so far as calling-attention notices are concerned, what statement can the Government make on this matter? If in their own country, some Power intends to do that, then it is a different matter.....

Shri Nath Pai: I agree with you.. When an enemy who has spies with nearly half a million soldiers comes into possession of a weapon like that of the atom bomb, it does become a matter for concern for Parliament. Mr. Dean Rusk has made an announcement, but our Government have not done anything. This is not a matter of academic interest for us, but it has a vital bearing on our security, and certainly Government should have come forward voluntarily to make a statement. But if they do not do so, we feel called upon to ask them to discharge their duty. Here, we would like that you, Sir, encourage us in discharging our responsibilities. Technically and procedurally, you, Sir, are more correct, as you generally are, but still we would like that you may give us an opportunity to raise matters which have such a vital bearing on national issues.

श्री हुकम चन्द कछवाय : परसों का सवाल दिया हुआ है ।

Shri Hem Barua (Gauhati): The Chinese exploding an atom bomb is going to affect the elections in the United Kingdom, but we find that it is not going to affect us at all. This is strange. Therefore, we are so much interested in knowing about the details of it, because we are the neighbours of China. We are keen to know something from Government on this matter about what they propose to do.

Shri Bade (Khargone): If Government are not very keen, let at least Parliament be keen on this. So, we want your guidance on this matter.

Shri Nath Pai: We bow down to your ruling, but we feel that we want some help from you.

Shri Ranga (Chittoor): There is no question of criticising Government or making any observation on the ruling which you have given. But we certainly would like that you may be good enough to give us some protection and give us an opportunity. We would like the Government to say something, whatever they consider to be of importance, in regard to this very important matter, because for another six weeks or so, the House is not going to be in session, and today is the last day of this session. Therefore, it is up to Government themselves to give us an appreciation of this very important, fortuitous and dangerous development that is said to be taking place in China.

श्री हुकम चन्द कछवाय : काफी माननी सदस्यों की तरफ से इस प्रकार की मांग है कि सरकार इस सम्बन्ध में अपनी स्थिति स्पष्ट करे ।

श्री अश्वयज्ञ महोदय : मैं श्री डी० सी० शर्मा को बलाजं तो आप उठेंगे ?

Shri D. C. Sharma (Gurdaspur): I bow to your decision. But the fact of the matter is that the explosion of

[Shri D. C. Sharma]

this nuclear device changes the whole concept of military strategy so far as the Chinese are concerned. And since we are at war with China, we want to know how our concept of strategy is going to be changed in the light of this development.

Moreover, people who are not directly concerned with this have taken notice of this explosion. Sir Aleec Douglas Home, who is not directly concerned with it, has taken notice of this. Others have also taken notice of it. But so far as we are concerned, we are at war with China and we are facing the Chinese danger every hour of our life. We should not be indifferent to it. Our Government should come forward with a statement as to what it is going to do so far as this new thing that has happened is concerned so far as the military strategy is concerned.

Shri Raghunath Singh: We are directly concerned with it.

श्री हरम चन्द कछवाय : यह बड़ी चिन्ता का विषय है ।

Shri Ranga: What is the point in your going round and round and calling Members to speak?

Mr. Speaker: Can I stop any Member?

Shri Ranga: We only requested you to ask Government to make a statement.

Mr. Speaker: He has had his say. How can I refuse others?

Shri Ranga: We have only asked you to help us by asking Government to make a statement. Even on that you want a regular debate and afterwards you will give your ruling? I do not understand this.

Mr. Speaker: Certainly Prof. Ranga does not understand it. But if so many other Members stand up and I

refuse to allow them to speak, will it not be discrimination, that I allowed only some Members, not others?

Shri Ranga: This is not a question of discrimination. This is a matter for you to decide straightway. There is no need for a discussion on this particular point.

Mr. Speaker: How can I refuse other Members if they want to have their say?

Shri Raghunath Singh (Varanasi): we have also our rights. We also want to ask questions.

Mr. Speaker: It is rather strange that this question should have been raised in this manner. I still had to cover the short notice questions. Everyone knows that unless the questions are finished, no such motion can be raised nor notice of a motion referred to. Here I was not allowed to finish the questions. Before that time, Members stood up and started raising this matter.

Shri Ranga: I myself had given notice of this. Our difficulty is this. This is the last day. The Speaker should have been aware of it. Instead of showing us indulgence, you are putting it off. Actually, the Government should have been called upon to make a statement..... (*Interruptions*). It is no wonder that Members are impatient about it. The point has been raised. I am only supporting him. I only requested you to call upon Government to make a statement. Instead of asking Government to make a statement, the Member is asked to come to you and discuss it with you.

Mr. Speaker: As soon as it had been brought to my notice, I had said that time might be given to reconsider it.

Shri Ranga: You complain that we make things difficult for you. May I also suggest that it also becomes difficult for us?

Mr. Speaker: What is the remedy?

Shri Ranga: The remedy is that we must understand each other. There must be understanding between the Speaker and the House.

Shri Nath Pai rose—

Shri D. C. Sharma: How many chances will Prof. Ranga and Shri Nath Pai have?

Shri Nath Pai: Because I raised the matter. You only supported me.

Mr. Speaker: Has not Shri Sharma had his chance?

Shri Surendranath Dwivedy (Kendrapara): Twice.

Shri D. C. Sharma: I have had my chance. But I want to know how many more chances will Prof. Ranga and Shri Nath Pai have.

Shri Ranga: You cannot have it until you come over to our side.

Shri Bhagwat Jha Azad (Bhagalpur): Mr. Speaker, we would not normally have raised this matter before the short notice questions were asked and answered. But we feel concerned because the aggressor, China, is exploding a nuclear device. We are raising this matter now because otherwise there is no time at our disposal in this session. Therefore, we feel, and feel very strongly, that Government should have come forward with a statement on this issue, without the matter having been raised in the Lok Sabha by any Member.

Our request to you is to persuade the Government that at any time upto the rising of the House today, Government should come out with a statement regarding their appreciation of what is being done by the Chinese so far as this nuclear device is concerned.

You must have noticed that this development has been taken notice of

elsewhere. The United States of America, which is one of the leaders in this field, has taken notice of it. We are within our rights in knowing what is the significance of this great menace so far as the Chinese aggressor is concerned in relation to our border. If Government have no information, let them say they have no information; if they have some information, let them give it to the House; or if Government are not concerned with this at all, let them say that they are not concerned. This is a very important question before us.

Shri Joachim Alva (Kanara): Personally I feel that it is very unfair to demand an explanation of Government on this important issue. I shall give the reasons. It is not fair to demand on a crucial issue like this, when even the U.K. has not made any solemn declaration in regard to this issue. Mr. Dean Rusk has made a kind of sounding bell on the eleventh or twelfth anniversary of the Chinese revolution. India is able to take care of herself. India is one of the half-a-dozen nuclear Powers of the world, and we shall not make a declaration in regard to this.

Some Hon. Members rose—

Mr. Speaker: Should we go on with this? I do not think so. There ought to be some end now.

I only wanted to express my disapproval of the manner in which it had been taken up. Otherwise, I would not have taken exception.

Shri Nath Pai had written to me that I should reconsider it. I had requested him that I might be given some time. When I go from here, then alone I can reconsider it. There was still time. If I did agree with him, I would have called upon the Government, but, as I have said earlier, before I took up the Short Notice Questions, this was raised here. This

[Mr. Speaker]

is the objection that I am taking. At least, every hon. Member is aware how a point can be raised.

I had promised and written to him that when I go in, would reconsider it. Certainly I did not ask him to come to me. I do not expect, as Mr. Ranga objects, that they should come to me. They can only write. He had written.

Shri Ranga: We can come to you, but not when the session is over, over a question which we have to raise here.

Shri Surendranath Dwivedy (Kendrapara): Now that the matter has been raised here, let the Government make a statement. You fix some time. We have sufficiently debated the matter.

Mr. Speaker: I should leave the Short Notice Questions? I should throw them away?

Shri Surendranath Dwivedy: After the Short Notice Questions.

Mr. Speaker: Then, why should it not be raised after the Short Notice Questions?

Shri Surendranath Dwivedy: If that is your desire.

Mr. Speaker: It is not my desire. These are the rules.

श्री रामेश्वरानन्द (करनाल) : अध्यक्ष महोदय, आप मेरी बात भी सुन लें ।

अध्यक्ष महोदय : मैं दूसरों की बात न सुनूँ, आप की ही सुनूँ ?

श्री रामेश्वरानन्द : आप दूसरों की बातें कई-कई बार सुन चुके हैं । मैं केवल एक प्रश्न करना चाहता हूँ । आप का अधिक समय नहीं लेना चाहता ।

श्री दिव नारायण (बाँसी) : अध्यक्ष महोदय, अगर आप उन की सुनेंगे तो मैं भी बोलूंगा ।

अध्यक्ष महोदय : अब आप सब बैठ जाइये । मैं एक तरफ से माननीय सदस्यों को बैठने के लिये कहता हूँ तो दूसरी तरफ से लोग खड़े हो जाते हैं, इस तरह से कैसे काम चलेगा ? क्या गवर्नमेंट इस पर कुछ कहना चाहती है ?

The Minister of Home Affairs (Shri Nanda): Anything that happens there, in China, which may affect our position one way or other, is a matter of very serious interest to us, very serious concern to us. I was asked whether it was a matter of concern to us or not. It is, everything that happens. But, will a casual statement on an important thing be of any help?

Shri Nath Pai: Why should it be casual?

Shri Nanda: I welcome very much the interest of the hon. Members on both sides.

Shrimati Tarkeshwari Sinha (Barh): It is not a casual statement.

Shri Nanda: The interest of the hon. Members in this matter is greatly welcome. As you have said, you will consider the matter, and any direction you give will be followed.

श्री हुकम चन्द कछवाय: अभी साढ़े चार घंटे का समय हमारे पास है । इसका उत्तर आज ही मिलना चाहिए ।

अध्यक्ष महोदय : मैं सब मेम्बरों से कहूंगा कि वह मेहरबानी कर के बैठ जायें ।

Shrimati Tarkeshwari Sinha: May I submit one thing?

Mr. Speaker: Why, when I am asking the others to sit down?

Shri Maurya (Aligarh): We want to test their vigilance.

Mr. Speaker: Order, order जब मैं दूसरे मेम्बर साहबान को कह रहा हूँ कि बैठ जायें तब आप खड़े हो जाते हैं, इस तरह से कैसे चल सकता है ?

Shrimati Tarkeshwari Sinha: May I submit, Sir, that it is a serious matter. It is not a question of casual statement. The US Government which is thousands of miles away from China has known about this and the Secretary of State has made a statement about this. The news has appeared in the Indian newspapers and created a sense of panic in this country. There are so many repercussions in the country... (An Hon. Member: No). It is a nuclear explosion. We do not know where the explosion is being conducted. Our Foreign Minister and our Prime Minister are outside. It is the moral responsibility of the Government to take the country into confidence and make them feel that no repercussion of this nuclear explosion will be felt in this country. I think it is not a casual statement which the Government is to make.

Mr. Speaker: It is much easier to control men than ladies.

Shrimati Tarkeshwari Sinha: I may respectfully submit that ladies have equal rights with men.

Mr. Speaker: Ladies have equal rights but they have equal obligations. When I asked her not to go on with that, she did not listen to me; she went on... (Interruptions)

Shri D. C. Sharma: That is like a woman.

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): If you direct us, Sir, with whatever information

we have got we will try to make a statement before the House rises.

Mr. Speaker: I will see. I cannot fix a time.

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मेरा एक निवेदन है ।

अध्यक्ष महोदय : क्या आप भी श्रीमती सिन्हा की तरह से करेंगे ।

श्री रामेश्वरानन्द : मैं आप की आज्ञा से एक बात कहना चाहता हूँ । आज वर्षा-कालीन अधिवेशन समाप्त हो रहा है और सभी सदस्यों को अपने-अपने क्षेत्र में जाना है । समाचारपत्रों में यह घटना छपी है और इस से प्रत्येक देशवासी चिन्तित है । इस सम्बन्ध में जो हमारे सुरक्षा मंत्री हैं उन को कोई अच्छा वक्तव्य देना चाहिये जिस से हम को सारी स्थिति मालम हो सके । नहीं तो हम से लोग पूछते हैं कि क्या कर रही है आप की सरकार । आप की सरकार ने क्या किया ? मैं आप से निवेदन करना चाहता हूँ कि आप कोई वक्तव्य अवश्य दिलवायें ?

Shri Kapur Singh (Ludhiana): May I most respectfully enquire as to whether those Members of this House who are by their training inhibited from gate-crashing on your attention or that of the House—is that a good ground for not permitting them to have their say on any subject-matter that arises in the House?

Mr. Speaker: If others speak without my permission, they may also resort to that.

Shri Kapur Singh: We are inhibited by our training and our sensibilities.

Mr. Speaker: What else can I say?

Shri Daji (Indore): I most respectfully submit that this sort of thing goes on and we suffer because we have to submit to your ruling..... (Interruptions)

Mr. Speaker: Surely it would be possible to conduct no business here if this continues like this. I entirely agree with Mr. Daji that those who obey the directions of the Speaker will be handicapped and they could not restrain themselves for a long time; they would also feel tempted as he said; then everyone would be free.

Shri Hem Barua: All temptations are bad.... (*Interruptions*)

Mr. Speaker: I do not understand the attitude of Congress Members. I am again and again requesting them that I may be allowed to proceed. If the Congress Members want that the Defence Minister should make a statement immediately and the Opposition also wants it, what objection can I have? Is the Defence Minister making a statement now?

Shri Nath Pai: He was absent. Does he know?

Mr. Speaker: Whether he knows it or not, what can I do if I am called upon to ask the Defence Minister to make a statement? The Defence Minister.

Shri Nath Pai: Does he know the subject-matter?

The Minister of Defence (Shri Y. B. Chavan): I can only say this much. Normally, the information that we had—we were also expecting this....

Mr. Speaker: It must be borne in mind that I would not allow another opportunity.

Shri Inder J. Malhotra (Nominated—Jammu and Kashmir): Then, it may be made in the afternoon, Sir. (*Interruptions*)

Mr. Speaker: That Members cannot have it both ways.

Shri Surendranath Dwivedy: Sir, with respect, I should say that you are to control and guide us in these matters. Simply because some Members of the Congress party wanted the Defence Minister to make a statement, the Defence Minister rose to make it.

Mr. Speaker: It came from both sides.

Shri Surendranath Dwivedy: I think you must fix some time so that questions could be asked and the replies be given by the Minister.

Mr. Speaker: I did request them that I might be given time, so that I might reconsider it. But I was not given. I asked the Members I might be given time to consider it. But I was not given. (*Interruptions*)

Shri Swell (Assam—Autonomous Districts): Sir, I think that the time of the House is being wasted when so many Members are interrupting the proceedings of the House. (*Interruptions*) I am feeling the temptation. Why should a few Members monopolise the entire time of the House? Have you not got a say in the matter, Sir? I would like to submit that this is a matter of very grave importance. I agree with the Home Minister that these are matters that cannot be dealt with by a mere casual statement in the House—I agree. If the Government wants to take some time, let them sit down together, consider all the implications of the matter and then give a considered statement to the House.

An Hon. Member: At 4 O'clock.

Mr. Speaker: Are there any others, feeling similarly tempted?

Shri H. P. Chatterjee (Nabadwip): I was sitting silently. But I want to say this. I follow your guidance in these matters. It is a grave matter.

If the atom bombs go on exploding, our existence will be at stake and this Parliament will be nowhere. I would like the Minister to make his statement and express his opinion after fully considering all these matters. (Interruption).

Mr. Speaker: Order, order. I can just move to my Chamber, and the Members might have their say, whatever they like. That is the only remedy left for me, and I must do that. The Members might do whatever they like; I will go away, vacating the Chair.

Some Hon. Members: No, Sir.

Mr. Speaker: Short Notice Question.

SHORT NOTICE QUESTIONS

अध्यक्ष महोदय : श्री प्रकाशवीर शास्त्री ।

श्री प्रकाशवीर शास्त्री (विजनाोर) : इस शार्ट नोटिस क्वेश्चन को पढ़ने से पहले मैं शार्ट नोटिस क्वेश्चन के सम्बन्ध में आप से एक व्यवस्था चाहता हूँ ।

अध्यक्ष महोदय : आप इस को पढ़िए, हम ने व्यवस्था तो बहुत दे ली । बीस पच्चीस मिनट से यही हो रहा है ।

श्री प्रकाशवीर शास्त्री : शार्ट नोटिस क्वेश्चन के सम्बन्ध में परसों यहाँ एक नई परम्परा आरम्भ हुई है . . .

अध्यक्ष महोदय : मैं आप से अर्ज कर रहा हूँ कि आप अपना सवाल पढ़िये ।

खाद्य तथा कृषि मंत्रियों का सम्मेलन

S.N.Q. 11. श्री प्रकाशवीर शास्त्री : खाद्य तथा कृषि मंत्री यह बताने की कृपा करें कि :

(क) क्या हाल ही में दिल्ली में राज्यों के खाद्य तथा कृषि मंत्रियों का एक अनौपचारिक सम्मेलन हुआ था;

(ख) यदि हाँ, तो उसमें क्या-क्या निर्णय किये गये;

(ग) क्या इस सम्मेलन में उत्तर प्रदेश की विगड़ती हुई खाद्य स्थिति पर भी विचार किया गया था; और

(घ) यदि हाँ, तो उस सम्बन्ध में क्या निर्णय किये गये ?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). Yes, Sir. An informal meeting with the State Ministers of Agriculture was held in New Delhi on the 24th and 25th September, 1964. The items discussed included multiplication and distribution of improved seeds, arrangements for distribution of fertilisers, soil surveys, plant protection, irrigation management and water-use, agricultural administration and extension, and re-organisation of research. A statement showing the important suggestions and conclusions arrived at the meeting is placed on the Table of the House. [Placed in Library. See No. LT-3333/64].

(c) and (d). No, Sir.

श्री प्रकाशवीर शास्त्री : इस सरकार के खाद्य और कृषि मंत्री डा० राम सुभग सिंह ने एक बार सदन में कहा था कि कृषि से सम्बंधित जितने भी विभाग हैं उनका एकीकरण किया जाए, इस प्रश्न पर सरकार विचार कर रही है । लेकिन इस विवरण को देखने से पता चलता है कि जब यह समस्या देश के सामने संकट पूर्ण बनी हुई है, फिर भी इस सम्बंध में कोई विचार नहीं किया गया है । न इस विवरण में छोटी सिबाई योजनाओं के सम्बंध में कुछ कहा गया है । क्या सरकार का विचार उस सम्बंध में स्थगित हो गया है कि कृषि उत्पादन से सम्बंधित विभागों का एकीकरण किया जाए ? यदि नहीं, तो कब तक इस को कार्य-रूप में परिणत किया जाएगा ?